

to Starred Question No. 301 on the 25th November, 1959 and state:

(a) whether Government have finally considered the violation of the agreement by the parcel contractor regarding payment of wages to porters at Howrah Station; and

(b) if so, the details thereof?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) and (b). The contractor has since made full payment at the rate fixed by the Tribunal i.e. Rs. 1.75 nP. per day to 149 porters out of 175 porters employed by him. Regarding the remaining 26 porters the contractor has asked the Sardars under whom they were employed, to contact them for receiving their dues.

#### Pensions for M.Ps.

**1485. Dr. L. M. Singhvi:** Will the Minister of Parliamentary Affairs be pleased to state:

(a) whether it is proposed to introduce a scheme of pensions for Members of Parliament; and

(b) whether any such scheme or idea is under the active consideration of Government; and

(c) if so, at what stage of consideration?

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):**

(a) and (b). No.

(c) Does not arise.

#### Apartheid in South West Africa

**1486. Shri Hem Barua:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Chairman and Vice-Chairman of the U.N. Special Committee for South-West Africa have asserted in their report that the South-African policy (in regard to apartheid) was in "utter contradiction of the principles and

purposes of the mandate, the charter of the United Nations, the universal declaration of human rights and the enlightened conscience of mankind;" and

(b) if so, whether Government propose to recommend any action on the basis of this report to the U.N. General Assembly?

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru):** (a) Yes, Sir.

(b) The Government of India are considering the report of the Chairman and the Vice-Chairman of the Committee and appropriate instructions will be given to the Indian Delegation to the next session of the General Assembly. The Government have consistently supported all practical measures which would lead to the independence of South-West Africa in particular and abandonment by South Africa of policies based on racial superiority in general.

#### Removal of Backwardness of Chotanagpur in Bihar

**1487. Shri S. M. Banerjee:** Will the Minister of Planning be pleased to state:

(a) what positive steps have been taken to remove the backwardness of Chotanagpur in Bihar;

(b) whether any sum has been sanctioned by Centre exclusively for this purpose; and

(c) if so, the sum so sanctioned?

**The Minister of Planning and Labour and Employment (Shri Nanda):** (a) to (c): Information has been asked for from the State Government.

मध्य प्रदेश में अग्रविक सनिज पदाय

१४८८. श्री उडिया : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को यह जानकारी है कि मध्य प्रदेश स्थित सीधी जिले में गोपद